

THE HIGH COURT OF MEGHALAYA SHILLONG

NOTICE

Dated, Shillong 17th March, 2026

No. HCM.II/168/Pt.I/2014/Estt/4 : In continuation of this Registry earlier notification No.HCM.II/168/Pt.I/2014/Estt/3 dated 10th March, 2026 this is to inform all interested applicants for designation as Senior Advocate in the High Court of Meghalaya that the eligibility criteria and the application form can be referred to the High Court of Meghalaya (Designation of Senior Advocate) Rules, 2017 as amended upto date.

The same can be downloaded from the High Court of Meghalaya website viz. **www.meghalayahighcourt.nic.in** under the Rules and Regulation section.


SECRETARY
COMMITTEE FOR DESIGNATION
OF SENIOR ADVOCATES

Memo No. HCM.II/168/Pt.I/2014/Estt/4-A

Dated 17th March, 2026

Copy to:-

1. The Registrar-cum-Principal Private Secretary to the Hon'ble, the Chief Justice, High Court of Meghalaya, Shillong for her Ladyship's kind information.
2. The P.S to Hon'ble Mr. Justice H.S.Thangkhiew, Judge, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
3. The P.S to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
4. The P.S to Hon'ble Mr. Justice B.Bhattacharjee, Judge, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
5. The P.S. to Advocate General, Meghalaya, Shillong for kind information.
6. The P.A to Registrar General, High Court of Meghalaya, Shillong, for kind information.
7. Shri. K.S.Kynjing, Senior Advocate, High Court of Meghalaya for kind information.
8. The President/Secretary, Meghalaya High Court Bar Association.
9. The President/Secretary, Shillong/Tura/Jowai/Williamnagar/Nongpoh /Nongstoin/Ampati/Khliehriat/Mawkyrwat /Resubelpara /Baghmara , Bar Association.

10. The System Analyst, High Court of Meghalaya, Shillong for uploading the same on the official website.
11. Notice Board.
12. Office file.

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18/3/26


SECRETARY
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